

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 11th day of December, 2019

ORIGINAL APPLICATION NO. 1222 of 2012

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Smt. Geeta Devi & others Applicants.

VERSUS

Divisional Railway Manager, N.C. Railway & others Respondents

Advocates for the Applicants : Shri Sandeep Srivastava (absent)

Advocate for the Respondents : Shri Raj Kamal Srivastava

ORDER

List revised. None is present for the applicants. Shri Raj Kamal Srivastava, learned counsel for the respondents is present.

2. From the perusal of file, it is evident that applicants were not present on the last several listed dates i.e. on 14.10.2019 and 09.12.2019. Today also, applicants are not present to pursue his case. It seems that the applicants have lost interest in pursuing this OA.

3. Accordingly, O.A is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Manish/-